NOTIFICATION No. 43/2016

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Milton Fernando, Assistant Commissioner from Indian Revenue Service (Customs & Central Excise) under Rule 48A of CCS (Pension) Rules, 1972 with effect from 21st October, 2016.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. Chief Commissioner of Central Excise, Customs & Service Tax, Vadodara Zone, 2nd Floor, Central Excise Building, Race Course Circle, Vadodara – 390007. (Copy of vigilance status of the officer is enclosed).
3. PS to Chairman, CBEC/All Members (CBEC)/JS(Admn-EC)/DS(Ad.II)/Dir(Ad.II/A&B)/DS(Ad.V).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.

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